

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

18. IA/1442/2021 IN C.P. (IB)/283(MB)2021

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 02.07.2024**

**NAME OF THE PARTIES: - Mrs. Gutta Anuradha.**  
**V/s**  
**Unity Appliances Limited**

**Section: U/s 9 of the Insolvency and Bankruptcy Code, 2016**

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**ORDER**

**IA.No.1442/2021**: - Sr. Adv. Gaurav Joshi i/b Adv. Chaitanya Nikte appeared for the Applicant. Adv. Ishani Khanvilkar a/w Adv. Aniruth Purusothaman appeared for Respondent No. 2. By consent of the parties, list this matter on **24.07.2024 at 2:30 PM.**

Sd/-  
**ANIL RAJ CHELLAN**  
**Member (Technical)**

*JAGDISH*

Sd/-  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**